

Code of conduct for army veterans

1151. SHRI A. K. SELVARAJ: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is considering a code of conduct for Army veterans;

(b) if so, the details thereof; and

(c) whether it is also a fact that many veterans have made objections to introduction of code of conduct for them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Government has not received any proposal from any Department to introduce Code of Conduct for Defence Veterans.

(b) Not Applicable.

(c) Not Applicable.

Opening of cantonment road for common public

1152. SHRI V. VIJAYASAI REDDY: Will the Minister of DEFENCE be pleased to state:

(a) the details of cantonment roads that are closed on the recommendations of local military authorities;

(b) whether it is a fact that due to above closure, general public are finding it difficult as they cannot pass through cantonment roads since barriers, check-posts and roadblocks have been installed by Army;

(c) whether it is also a fact that recently the MPs' and Army officers' wives met the Minister and requested to open the roads for common public; and

(d) if so, what decision the Ministry has taken on this?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) The following roads have been closed by LMA under SOP guidelines for Road Closure dated 04.09.2018, as per Section 258 of Cantonment Act, 2006:

Bareilly Cantonment:

(i) Road opposite Bareilly Club